

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No. 02/2025

IN

W. P. (C) No. 27 of 2024

ALFRED KARTHAK

.... APPLICANT

VERSUS

DISTRICT COLLECTOR-CUM-CHAIRMAN & ORS. RESPONDENTS

Date: 13.10.2025

CORAM

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicant : Mr. B. Sharma, Senior Advocate with
Mr. Sajal Sharma, Advocate
Ms. Shreya Sharma, Advocate
Ms. Puja Kumari Singh, Advocate
Mr. Beepal Rai, Advocate.
Mr. Nishant Agarwal, Advocate.

For Respondent : Mr. Yadev Sharma, Government Advocate.
Nos. 1 to 3. Mr. Sujan Sunwar, Assistant Government
Advocate.

For Respondent : None.
No.4.

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1. The learned Senior Counsel appearing for the applicant seeks
to withdraw the I.A. No. 02/2025 in W. P. (C) No. 27 of 2024.

2. Accordingly, the I.A. No. 02/2025 in W. P. (C) No. 27 of 2024
stands disposed as withdrawn.

Judge